

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 108

CP (IB) No. 9/Chd/Pb/2020

IN THE MATTER OF:
Punjab National Bank

...Petitioner-Financial Creditor

Versus

Mukesh Udyog Limited

... Respondent-Corporate Debtor

Under Section: 7, IBC 2016

Order delivered on 16.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 06.05.2024.

Sd/-

Court Officer